

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 46960/2019 IN
Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-04-2019 This matter was mentioned today.
CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. Aftab Ali Khan, Adv.

For Respondent(s) Mr. Kamlendra Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the date notified.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar